

Puducherry, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1370/18/24]

(xxvii) (a) Annual Report and Accounts of the MSME- Technology Centre, Rohtak, Haryana, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1371/18/24]

(xxviii) (a) Annual Report and Accounts of the MSME- Technology Centre, Sitarganj, Uttarakhand, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1372/18/24]

(xxix) (a) Twenty-fourth Annual Report and Accounts of the Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE), Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1714/18/24]

I. Notifications of the Ministry of Mines

II. Reports and Accounts (2022-23 and 2023-24) of MECL, Nagpur, Maharashtra; BGML, Kolar, Karnataka and related papers

III. Reports and Accounts (2023-24) of JNARDCC, Nagpur, Maharashtra; NIRM, Bengaluru; CMPFO, Dhanbad, Jharkhand and and related papers

कोयला मंत्रालय में राज्य मंत्री; तथा खान मंत्रालय में राज्य मंत्री (श्री सतीश चंद्र दूबे): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Mines, under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957: -

- (1) S.O. 5066(E) ., dated the 26th November, 2024, notifying M/s APC Drilling & Construction Private Limited and M/s Vardan Environet LLP under "Category 'A' Exploration Agencies".
- (2) S.O. 5069(E) ., dated the 26th November, 2024, notifying the Synergy Geotech Private Limited under "Category 'A' Exploration Agencies".

[Placed in Library. For (1) and (2), see No. L.T. 1605/18/24]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Fifty-first Annual Report and Accounts of the Mineral Exploration and Consultancy Limited (MECL), Nagpur, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 1599/18/24]

- (ii) (a) Fifty-second Annual Report and Accounts of the Mineral Exploration and Consultancy Limited (MECL), Nagpur, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 1600/18/24]

- (iii) (a) Fifty-second Annual Report and Accounts of the Bharat Gold Mines Limited (BGML), Kolar, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 1601/18/24]

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) above.

III. A copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report and Accounts of the Jawaharlal Nehru Aluminium Research Development and Design Centre (JNARDDC), Nagpur, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. See No. L.T. 1604/18/24]

(ii) (a) Annual Report and Accounts of the National Institute of Rock Mechanics (NIRM), Bengaluru, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1603/18/24]

(iii) A copy each (in English and Hindi) of the following papers: -

(a) Annual Report and Accounts of the Coal Mines Provident Fund Organization (CMPFO), Dhanbad, Jharkhand, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Organization.

[Placed in Library. See No. L.T. 1602/18/24]

I. Notifications of the Ministry of Defence

II. Reports and Accounts (2022-23 and 2023-24) of BEML, Bengaluru; HAL, Bengaluru and BEML Land Assets Limited, Bengaluru, Karnataka and related papers

III. Reports and Accounts (2023-24) of the Cantonment Boards, New Delhi; CENJOWS, New Delhi and NMF, New Delhi and related papers

IV. MoUs (2024-25) between Gol and BEML Limited, Bengaluru; and Gol and HAL, Bengaluru.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SANJAY SETH):

Sir, I lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Defence, framed under Article 309 of the Constitution of India:-

(1) S.R.O. 72., dated the May 28 — June 3, 2023 (Weekly Gazette), publishing the Defence Research and Development Service Rules, 2023, along with delay statement.

(2) S.R.O. 75., dated the June 4 — June 10, 2023 (Weekly Gazette), publishing the Ministry of Defence, Defence Research and Development Organisation, Civil Works Officer Cadre (Group 'A' and 'B' Posts) Recruitment Rules, 2023, along with delay statement.